

Title: Introduction of the National Trust for Welfare of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Bill, 1999.

13.28 hrs.

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a body at the national level for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a body at the national level for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI MANEKA GANDHI : Sir, I introduce** the Bill.

**Introduced with the recommendation of the President.

*Published in the Gazette of India Extraordinary Part-II, Section 2, dated 9.12.99.

MR. DEPUTY-SPEAKER : The House is adjourned to meet again at 2.30 p.m.

13.29 hrs

The Lok Sabha then adjourned for Lunch till Thirty minutes

past Fourteen of the Clock.

14.38 hrs

The Lok Sabha re-assembled after Lunch at thirty-five minutes

past fourteen of the Clock.

(Shri Basu Deb Acharia in the Chair)

MR. CHAIRMAN : The House shall now take up matters under Rule 377.